

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A. No. 482 of 1999.

Tuesday this the 27th day of April, 1999.

CORAM:

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

HON'BLE MR. B.N. BAHADUR, ADMINISTRATIVE MEMBER

1. R. Rajagopalan Nair,
working as Senior Personal Assistant,
Office of the Flag Officer
Commanding-in-Chief,
Southern Naval Command,
Kochi-682 004.
2. P.S. Sarojini Devi,
W/o Shri K.G. Gopinathan,
working as Senior Personal Assistant,
Headquarters Southern Naval Command,
Kochi-682 004.
3. K.K. Devaki, W/o Shri V.V. Vasu,
working as Senior Personal Assistant,
Office of the Flag Officer Sea Training
(FOST), C/O Fleet Mail Office,
Naval Base, Kochi-682 004. Applicants.

(By Advocate Shri K.S. Bahuleyan)

Vs.

1. Union of India represented by
Secretary, Ministry of Defence,
New Delhi.
2. The Director of Civilian Personnel,
Naval Headquarters, Sena Bhavan,
New Delhi-110011.
3. The Chief Staff Officer (P&A),
Headquarters Southern Naval Command,
Kochi-682 004.
4. Shri Kallo, Office Superintendent
Grade-I from INS Netaji, C/o Navy Office,
Hastings, Calcutta promoted and
posted to Director General Naval
Project (Ship Building Centre),
Naval Dockyard, Visakhapatnam.
5. Shri C.H. Ramakrishnaya, Office
Superintendent Grade-I, Indian
Naval Distributing Authority,
C/o Fleet Mail Office, Visakhapatnam.
6. Shri S.S. Wagmare Office Superintendent
Grade-I, INS Sivaji, Lonavla Pune.

7. Smt. V. Ambika, Office Superintendent Grade -I, Naval Air Craft Yard, Naval Base Kochi-682 004.
8. Shri K.A. Narayanan, Office Superintendent Grade-I, The Admiral Superintendent, Naval Dockyard, Mumbai-4000023. .. Respondents

(By Advocate Shri Govindh K. Bharathan, SCGSC for R.1 to 3.)

The application having been heard on 27th April, 1999, the Tribunal on the same day delivered the following :

O R D E R

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

The grievance of the applicants who are working as Senior Personal Assistants, is that the respondents 1 to 3 are not selecting and appointing them to the post of Civilian Gazetted Officers and at the same time going on promoting five Office Superintendents Grade -I in violation of the statutory Recruitment Rules. Highlighting this grievance, the first applicant has made a representation to the Chief of Naval Staff, Naval Headquarters, New Delhi on 2nd December, 1998, but there is no response to this.

2. When the Original Application came up for hearing, the learned counsel on either side state that the application may be disposed of directing the applicants to make a representation projecting their grievances, jointly to the second respondent and directing the second respondent to consider the representation and give a speaking order within a stipulated time.

3. In the light of the above submissions, the application is disposed of permitting the applicants to

make a joint representation to the second respondent projecting their grievances in not being considered for promotion to the post of Civilian Gazetted Officer, within two weeks from today and directing the second respondent that, if such a representation is received, the same shall be considered and disposed of with a speaking order within a period of two months from the date of receipt of the representation. No costs.

Dated the 27th April, 1999.

B.N.Bahadur

B.N. BAHADUR
ADMINISTRATIVE MEMBER

A.V.Haridasan

A.V. HARIDASAN
VICE CHAIRMAN

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